

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 76
ANSWERED ON 27.07.2026

IMPLEMENTATION STATUS OF PRADHAN MANTRI JAN VIKAS KARYAKRAM

***76. SHRI RAMRAO SAKHARAM WADKUTE**

Will the Minister of MINORITY AFFAIRS be pleased to state:-

- (a) the present status of implementation of the Pradhan Mantri Jan Vikas Karyakram (PMJVK), including number of projects sanctioned, completed and under implementation;
- (b) the details of infrastructure created under the Scheme, including educational institutions, health centres and skill development facilities;
- (c) whether convergence with State Governments and local bodies has been undertaken for selection and execution of projects;
- (d) if so, the details thereof; and
- (e) the impact achieved in terms of improved access to education, health and skill infrastructure in minority-concentrated areas?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

- (a) to (e) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF RAJYA SABHA
STARRED QUESTION NO. *76 TO BE ANSWERED ON 27.07.2026 ASKED BY SHRI
RAMRAO SAKHARAM WADKUTE REGARDING “IMPLEMENTATION STATUS OF
PRADHAN MANTRI JAN VIKAS KARYAKRAM ”.**

(a) & (b) The **Pradhan Mantri Jan Vikas Karyakram (PMJVK)** is a Centrally Sponsored Scheme and one of the flagship programmes of the Ministry of Minority Affairs. The Scheme aims to create community infrastructure in Minority Concentration Areas across sectors such as education, health, skill development, women-centric projects, drinking water and sanitation, sports, renewable energy and other community infrastructure.

Since the inception of the Scheme, a number of projects have been sanctioned under these sectors. Of these, many projects have been completed, while the remaining are at various stages of implementation.

The details of projects sanctioned, completed and in progress under PMJVK since inception, including educational institutions, health centres and skill development facilities are provided at **Annexure-I**.

(c) Yes, Sir. As per the revised guidelines of the Pradhan Mantri Jan Vikas Karyakram (PMJVK), the Scheme is being implemented in all districts across the country. The States/ UTs may propose infrastructure projects in identified areas having a minority population concentration of more than 25% within a catchment area of a 15 km radius.

(d) The details of convergence undertaken by the State Government for the selection and execution of projects are as follows:

Project proposals are initiated by the willing States and Union Territories (UTs) through a bottom-up planning process. The process begins with the identification, assessment, and examination of proposals by the Block Level Committee, followed by scrutiny by the District Level Committee chaired by the District Magistrate. The proposals are then reviewed by the State Level Committee, chaired by the Chief Secretary, which also ensures convergence with relevant Central and State Government schemes. After due approval, the proposals are submitted through the online PMJVK Portal for further consideration.

Proposals received through the PMJVK Portal are appraised by the Screening Committee, chaired by the Joint Secretary (PMJVK), Ministry of Minority Affairs. The appraised proposals are thereafter placed before the Empowered Committee, chaired by the Secretary, Ministry of Minority Affairs, for consideration. Wherever required, the proposals are considered in concurrence with the NITI Aayog; the Ministry of Finance (Department of Expenditure); the Ministry of Education; the Ministry of Health and Family Welfare; the Ministry of Youth Affairs and Sports; the Department of Drinking Water and Sanitation, Ministry of Jal Shakti; the Ministry of Women and Child Development; the Ministry of Agriculture and Farmers Welfare; the Ministry of Housing and Urban Affairs; the Ministry of New and Renewable Energy; the Ministry of Skill Development and Entrepreneurship; the Ministry of Electronics and Information Technology; and the Ministry of Communications (Department of Telecommunications).

(e) The Scheme has significantly improved access to education, healthcare, skill development and other essential public services in minority-concentrated areas by addressing critical infrastructure gaps. As on date, a total of 8.94 lakh units have been created under the Scheme. These include 1.17 lakh education infrastructure units, 9,975 health infrastructure units, and 3.70 lakh skill development infrastructure units, in addition to a large number of community infrastructure assets. The creation of these infrastructure facilities has enhanced the availability and accessibility of basic services, improved the quality of life of the local population, and contributed to the inclusive socio-economic development of the identified minority-concentrated areas.

**ANNEXURE REFERRED TO POINTS (A) & (B) IN REPLY TO RAJYA SABHA
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**Details of projects sanctioned, completed and in progress under PMJVK since inception,
including educational institutions, health centres and skill development facilities**

S.No.	Sector	No. of Units	Units Completed	Units under implementation
1.	Skill Development	370364	370141	223
2.	Education	121896	117129	4767
3.	Drinking Water Supply	65720	64776	944
4.	Women & Child Development	34075	33251	824
5.	Health	10185	9975	210
6.	Renewable Energy	9516	9456	60
7.	Sanitation	1946	1944	2
8.	Other Community Infrastructure	288690	288039	651
9.	Sports	102	75	27
Total		902494	894786	7708